

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-05-2024 AT 10:30 AM**

CP(IB) No. 539/9/HDB/2018

AND

IA(IBC) 907/2024 in CP(IB) No. 539/9/HDB/2018

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Sri Balaha Chemicals Pvt Ltd

...Operational Creditor

AND

R.E Cables & Conductors Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA(IBC) 907/2024

Learned Counsel Mr Srikanth Rathi, for applicant present physically.

Heard. For consideration, matter adjourned to 05.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)